

perienced by teachers in the aided schools and justifying nationalisation of the aided schools. The note is being awaited by the Delhi Administration.

Smoking inside DTC Buses

2852. SHRI CHIRANJI LAL SHARMA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that passengers and the staff of Delhi Transport Corporation smoke inside the buses against laws; and

(b) if so, steps taken to check the same?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITARAM KESARI): (a) Complaints of this nature are received occasionally.

(b) Smoking by crew in the running buses prohibited under M.V. Rules as also under Standing Order of the D.T.C. Action is taken against those found smoking by the Inspecting Staff. Passenger who do not heed to warnings about smoking being a punishable offences U/s 112 of M.V. Act are liable to be prosecuted by Mobile Courts. Instruction to DTC crew are reiterated from time to time.

Foreign Visit of JNU Professors

2853. SHRI DAULAT RAM SARAN: Will the Minister of EDUCATION be pleased to state:

(a) how many professors/Associate professors/Assistant professors of Jawaharlal Nehru University had been abroad, the purpose of visit and the period of stay in each case during the last three years;

(b) the names of the agency both private and Government who sponsor such visits and if it is Government sponsored agency the amount involved; and

(c) did Government received any complaint from any member of Parlia-

ment regarding frequent visits by faculty members in violation of rules, and if so, what action did Government initiate on this complaint?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b). The information is being compiled and will be laid on the Table of the Sabha in due course.

(c) In a communication addressed to the President in his capacity as Visitor of the University, a Member of Parliament had, among others, mentioned that many of the faculty members have been neglecting their teaching and research obligations by spending most of their time abroad and very few Ph.Ds. have been produced by them.

The observations made by the Member of Parliament have been brought to the notice of the University. The University has stated that some faculty members are selected to attend international conferences/seminars and cultural exchange programmes implemented by the University Grants Commission. Besides teachers accept fellowships with the approval of the University authorities. Arrangements are, however, made to ensure that the studies/research programmes do not get dislocated. Till April 27, 1981, the following number of candidates were declared eligible for the award of Ph. D./M. Phil/MPS degrees:—

Ph. D.	M. Phil	MPS
220	788	32

India's Reaction to Nepali Proposal of Peace Zone

2854. SHRI MADHAVRAO SCINDIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Nepal Government had mooted the idea of a peace zone in this sub-continent, if so, what are the details of the proposal;

(b) what is the Government of India's reaction thereto; and

(c) which other neighbouring countries have favourably responded to the proposal and which ones are against it?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) His Majesty's Government of Nepal have proposed that Nepal be declared as Zone of Peace. The details of this proposal, according to His Majesty's Government, are reported to be:—

1. Nepal will adhere to the policy of peace, non-alignment, and peaceful co-existence and will constantly endeavour to develop friendly relations with all countries of the world, regardless of their social and political system, and particularly with its neighbours, on the basis of equality and respect for each other's independence and sovereignty.

2. Nepal will not resort to the use of force or threat of force in any way which might endanger the peace and security of other countries.

3. Nepal will seek peaceful settlement of all disputes between it and any other State or States.

4. Nepal will not interfere in the internal affairs of other States.

5. Nepal will not permit any activities in its soil that are hostile to other states supporting this proposal, and in reciprocity states supporting this proposal will not permit any activities hostile to Nepal.

6. Nepal will continue to honour the obligations of all existing treaties which it has concluded with other countries so long as they remain valid.

7. In conformity with its policy of peace and non alignment, Nepal will not enter into military alliances, nor will it allow the establishment of any foreign military base on its soil. In reciprocity, other countries supporting this proposal will not allow establish-

ment of military bases on their soil directed against Nepal.

(b) Government of India are studying the proposal and its implications.

(c) The Governments of Pakistan, Bangladesh, China and Sri Lanka are reported to have endorsed the Zone of Peace proposal.

Talks held with Swedish P.M.

2855. **SHRI AMAR ROY PRADHAN:**

SHRI SUBHASH CHANDER BOSE ALLURI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Prime Minister of Sweden recently visited India and had a discussion with the Prime Minister of India on the prospects of global negotiations for new international economic order; and

(b) if so, the outcome of the discussion?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO): (a) Yes, Sir.

(b) Both the Prime Minister were of the view that there is need for a positive start to the Global negotiations.

Technical Advice Regarding Purchase of Second hand Ships

2856. **SHRI K. KUNHAMBU:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Shipping Corporation of Kerala has sought technical advice from the Shipping Corporation of India regarding purchase of second-hand ships from foreign countries;